NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 285/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES:

Metal Power Analytical Pvt.Ltd.

Crystaline Exports Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

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LACAN Crupta Advocate ils Dhomue Liladher

& Co for Respectet.

ANIRUDH MARIANI 7 COUNSEL CYW MS. DEEKSMA 7 ADVCOME JANI. FOR PETITIONER

ORDER

TCP NO. 285/I&BP/NCLT/MB/MAH/2017

Petitioner Counsel is present and Respondent Counsel is also present. At request of the parties, list this matter on 8.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)